Insolvency and Bankruptcy Board of India

Subject: Status Note on Voluntary Liquidation Process

As on 28th February, 2023, 1499 corporate persons have filed for voluntary liquidation. The year-wise commencement of the liquidation proceedings till 28th February, 2023 is presented in Table 1.

| | Liquidations | T · · · · · · | Liquidation | T · · · · · · · · · · · · · · · · · · · | | |
|-----------------------|------------------|---------------------------|-------------|--|----------------------------|--|
| Period | at the beginning | Liquidations Commenced | Withdrawal | Final Reports Submitted | Liquidations at the end | |
| 2017 - 18 | NA | 184 | 0 | 11 | 173 | |
| 2018 - 19 | 173 | 232 | 6 | 98 | 301 | |
| 2019 - 20 | 301 | 273 | 1 | 136 | 437 | |
| 2020 - 21 | 437 | 251 | 2 | 181 | 505 | |
| 2021 - 22 | 505 | 302 | 3 | 248 | 556 | |
| Up to February, 23 | 116 | 257 | 2 | 267 | 544 | |
| Total | NA | 1499 | 14 | 941 | 544 | |

 Table 1: Commencement of Voluntary Liquidations till 28th February, 2023

2. Till 28th February, 2023, out of 1499 voluntary liquidation initiated, final reports have been submitted in 941 cases. Of these 941 cases, the Adjudicating Authority has passed orders for dissolution of 479 corporate persons. The status of 1499 voluntary liquidations (including ageing of ongoing cases) as on 28th February, 2023 is presented in Table 2.

Table 2: Status of Voluntary Liquidations as on 28th February, 2023

| Status of Liquidation | Number of Liquidations | | | |
|---|------------------------|--|--|--|
| Initiated | 1499 | | | |
| Closed by Withdrawal | 14 | | | |
| Final Report Submitted | 941 | | | |
| Closed by Dissolution | 479 | | | |
| Cases pending for Dissolution | 462 | | | |
| Ongoing | 544 | | | |
| > Two Years | 206 | | | |
| > One year ≤ Two years | 105 | | | |
| $> 270 \text{ days} \le 1 \text{ year}$ | 56 | | | |
| $> 180 \text{ days} \le 270 \text{ days}$ | 34 | | | |
| $> 90 \text{ days} \le 180 \text{ days}$ | 40 | | | |
| \leq 90 days | 103 | | | |

3. Further details about 1318 voluntary liquidations are available. The reasons for initiating voluntary liquidation of 1318 corporate persons are presented in Table 3.

| Sl. No. | Reason for Voluntary Liquidation | No. of Corporate Persons | | |
|---------|---|--------------------------|--|--|
| 1 | Not carrying business operations | 925 | | |
| 2 | Commercially unviable | 198 | | |
| 3 | Promoters unable to manage affairs | 33 | | |
| 4 | Purpose for which company was formed accomplished / Contract Termination | 41 | | |
| 5 | Miscellaneous | 121 | | |
| Total | | 1318 | | |

 Table 3: Reasons for Voluntary Liquidations #

Data are available for only 1318 cases.

4. The average time taken for submission of final report in 941 voluntary liquidation cases is 412 days.

5. Most of these corporate persons are small entities. 876 of them have paid up equity capital of less than Rs.1 crore. Only 199 of them have paid-up capital exceeding Rs.5 crore. The corporate persons, for which details are available, have an aggregate paid up capital of Rs.10,487 crore. The details are presented in Table 4.

| Table 4. Details of 1485 Volunta | y Liquidations | (excluding 14 withdrawals) |
|----------------------------------|----------------|----------------------------|
|----------------------------------|----------------|----------------------------|

| | | Number of C orporate Per | | | | | | (Amount in | Rs. crore) |
|--|-----------------------------|-----------------------------|-----------------------|------------------------|---------------------------|----------------------|-----------------------|-------------------------|------------|
| | | sons | Paid up C apital** | Assets (Book Value) | Realisation of As sets | Due to Cre ditors | Paid to Cr editors | Liquidation Expenses | Surplus |
| Final Report Su bmitted ^{##} | Dissolved (A) | 1* | 166 | 2436 | 2436 | 5 | 5 | 1 | 2430 |
| | | 478 | 2207 | 1664 | 1466 | 29 | 29 | 116 | 1320 |
| | Yet to be Disso lved (B) | 462 | 2930 | 1609 | 1353 | 29 | 29 | 73 | 1251 |
| | Total (A+B) | 941 | 5303 | 5709*** | 5255 | 63 | 63 | 190 | 5001 |
| Ongoing Liquidations (C) | | 544 | 5184 [#] | 2955 [#] | | | NA | | |

* Outlier case (Star Health Investments Private Limited).
** Paid up capital is not available in case of six companies as they are limited by guarantee companies where there exist no shareholders and paid-up capital.
*** Assets of 21 cases are not available.
Paid up capital and assets of 475 and 378 cases, respectively, are available.
Data for 29 Final Report cases are awaited.

NA - Not Available.

6. It is submitted for information of the Governing Board.